

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.125- IA/580(AHM)2021  
ITEM No. 126- IA/826(AHM)2021  
ITEM No. 127- IA/193(AHM)2022  
ITEM No. 128- IA/255(AHM)2022  
**CP(IB) 321 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of Baroda

.....Applicant

V/s

Sintex Prefab & Infra Ltd

.....Respondent

**Order delivered on ..21/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Monaal J. Davawala, Advocate, for the Resolution Professional.

Ms. Helly Parikh, Advocate, on behalf of the Respondent/IDBI Bank Ltd  
(IA/580(AHM)2021)

Mr. Jaimin Dave, Advocate, along with Mr. Priyank Dave, Advocate for the applicant  
in IA/255(AHM)2022

**ORDER**

The Pleadings are complete.

The matter stands adjourned for hearing on 10.10.2022

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**